

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) On the recommendations of the University Grants Commission, the Government had approved certain revised scales of pay for Librarians and D.P.Es. in Universities and Colleges, effective from 1-1-1973. The Librarians and D.P.Es. however, demanded that they should be sanctioned the same scales of pay as approved for Lecturers, Readers etc. The University Grants Commission was of the view that this demand for parity could not be accepted. Subsequently, the Commission suggested in April, 1979 that the revised scales approved for Librarians and D.P.Es. may be upgraded.

(b) The upgraded scales recommended by the Commission are Rs. 1500—2500 for Librarians, Rs. 1200—1900 for Deputy Librarians and Rs. 700—1600 for Assistant Librarians in the Universities; a uniform scale of Rs. 700—1600 for College Librarians as well as D.P.Es. in Universities and Colleges.

(c) In May, 1979.

(d): The Government have informed the Commission in August, 1979 that these recommendations could not be accepted.

**Wages of Khadi and Village Industries Employees**

4982. SHRI G. Y. KRISHNAN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the wages paid to the Khadi and Village Industries employees in different States during last two years;

(b) the details regarding providing employment in the Khadi and Village Industries during the last two years, State-wise; and

(c) the measures which Government propose to expand the Khadi and Village Industries in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE**

(SHRI R. V. SWAMINATHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Employment Exchanges for handicapped**

4983. SHRI M. RAM GOPAL REDDY: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government have drawn up a plan to open more Employment Exchanges in the States for providing jobs to handicapped; and

(b) if so, the details thereof?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) and (b). The question of strengthening the existing special employment exchanges as also opening new exchanges is being considered by the Government in the light of Mathew Committee recommendation concerning employment of handicapped persons.

**Deen Dayal Sansthan, Gonda, U.P.**

4984. SHRI ANAND SINGH: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total financial involvement of Department of Agriculture with Deen Dayal Sansthan, Gonda, U.P.;

(b) the total number of tube-wells proposed by the Sansthan in this project, and actual performance thereof; and

(c) the number of motorcycles bought and supplied to their workers?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE**

(SHRI R. V. SWAMINATHAN): (a) The People's Action for Development (India), a registered Society under the administrative control of the Ministry of Rural Reconstruction have sanctioned during 1978-79, the following amount towards a project for the

development of irrigation potential for the weaker sections in Gonda (U.P.):—

	Rs.
	lakhs
(i) Salary of 60 social mobilisers for a period of two years @ Rs. 500/ p.m. per worker . . . . .	7.20
(ii) Revolving fund for purchase of equipment for installation of shallow tube-wells . . . . .	10.00
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TOTAL	17.20

Out of Rs. 17.20 lakhs an amount of Rs. 11.80 lakhs was released.

(b) Proposed . . . . .	20,000
	tube-wells
Physical progress as on . . . . . 31-3-1980	
Borings completed (Nos.) . . . . .	20,060
Pumps etc. installed . . . . .	11,259
Tube-wells commissioned . . . . .	343
(c) Motorcycles . . . . .	12
(as counterpart expenditure by Deen Dayal Research Institute, Delhi).	

**Central aid for famine relief in M.P.**

4985. SHRI DILEEP SINGH BHURIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the upto date break up of grants and financial aid provided by the Central Government to the Government of Madhya Pradesh to deal with famine conditions in the State;

(b) the amount spent by the Government of Madhya Pradesh from the State funds in this regard;

(c) whether some development works of permanent nature had been done in the famine stricken areas of Madhya Pradesh; and

(d) if so, the salient features thereof and the estimated expenditure incurred on these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) The Government of India have provided the following assistance to the Government of Madhya Pradesh for famine relief in the State:

(i) Approved the ceilings of expenditure of Rs. 2280 lakhs and 4790 lakhs for purpose of Central assistance during the years 1979-80 and 1980-81 respectively;

(ii) Sanctioned short-term loans of Rs. 897 lakhs during 1979-80 and Rs. 200 lakhs during the year 1980-81. A further sum of Rs. 1000 lakhs during kharif 1980 will be released shortly.

(iii) Under the normal and Special Food for Work Programme, 3.50 lakh Metric Tonnes and 1.99 lakh metric tonnes of foodgrains were allocated and released during 1979-80 and 1980-81 respectively.

(iv) Under the Food for Nutrition Programme 0.20 lakh metric tonnes of foodgrains were allocated during 1979-80. The State Government have, however, been permitted to continue the programme till September, 1980 by utilising leftover quantity of foodgrains;

(v) Subsidy for seeds, pesticides and fertiliser including the nitrogenous fertilisers for small and marginal farmers in areas where damage to crops have been more than 50 per cent has been allowed; and

(vi) To give relief to small and marginal farmers, the interest liability on Kharif loans in areas where the crop loss is more than 50 per cent has been waived under certain circumstances, expenditure on this being shared equally by the State Government and the Government of India.

(b) to (d). Information is being collected and will be laid on the Table of the House.